

(3)

Date: 22.11.1990.

Smt. P.R. Shetty, for the applicant. Mr. S.R. Atre, for Mr. P.M. Pradhan, for the respondents. Mr. K.H. Ahuja, U.D.C., Ordnance Factory, Warangaoon is also present. Mr. Atre has filed a reply today which is taken on record. A copy of the same has been served on the Advocate for the applicant today.

Thus the matter is ready for hearing. However, it is not possible to fix hearing date in the near future on account of other old pending urgent matters. This matter is, therefore, kept on Sine-die list.

Mr. Atre states that at the time of fixing the date of hearing notice may be issued to respondent No. 2.

Notice may also be issued to the Advocate for the applicant at her residential address.



M.P. NO. 988/91 fixed
for early hearing on
16.12.91.

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Dated: 16-12-91

Applicant by Mrs. Shetty.
Resps. by Ms. V. M. Bendre.

This M.P. is for fixing a date for early hearing. List the case for hearing on 20.2.92.



(M.Y. Priolkar)
M/A